

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 5096
TO BE ANSWERED ON 05.04.2017**

CRIME IN TRAINS

**†5096. SHRI JUGAL KISHORE:
SHRIMATI VANAROJA R.:
SHRI NATUBHAI GOMANBHAI PATEL:**

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the cases of theft, loot and other crimes in long distance trains have increased;**
- (b) if so, the number of such cases reported during the last one year, zone-wise including south-zone; and**
- (c) the efforts made by the Railways to check such incidents and to ensure safe journey of the passengers in trains?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 5096 BY SHRI JUGAL KISHORE, SHRIMATI VANAROJA R. AND SHRI NATUBHAI GOMANBHAI PATEL TO BE ANSWERED IN LOK SABHA ON 05.04.2017 REGARDING CRIME IN TRAINS

(a) & (b): No, Madam. Excepting small increase in the cases of theft of passengers' belongings, incidents of dacoity, robbery and drugging reported in long distance trains over Indian Railways have decreased during the year 2016 as compared to the year 2015. The number of cases of dacoity, robbery, theft of passengers' belongings and drugging reported in long distance trains over Indian Railways during the year 2016 is appended.

(c): Policing on Railways being a State subject, prevention of crime, registration of cases, their investigation and maintenance of law & order in Railway premises as well as on running trains are the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP)/District Police. However, Railway Protection Force (RPF) supplements the efforts of GRP to provide better protection and security of passenger area & passengers and for matters connected therewith.

Besides, the following steps are also being taken by the Railways to ensure safe journey of the passengers in trains:

- 1. On vulnerable and identified routes/sections, 2500 trains (on an average) are escorted by Railway Protection Force daily, in addition to 2200 trains escorted by Government Railway Police of different States daily.**
- 2. Surveillance is kept through CCTV cameras, provided at about 344 stations over Indian Railways, to ensure safety and security of passengers.**

- 3. Security Help Line number 182 is made operational over Indian Railways for security related assistance to passengers in distress.**
- 4. An Integrated Security System (ISS) consisting of surveillance of vulnerable stations through Close Circuit Television Camera Network, Access Control etc. has been sanctioned to improve surveillance mechanism over 202 railway stations.**
- 5. Frequent announcements are made through Public Address System to educate passengers to take precautions against theft, snatching, drugging etc.**
- 6. Regular coordination is made with the State Police/GRP authorities at all levels for prevention of crime, registration of cases, their investigation and maintenance of law & order in Railway premises as well as on running trains.**

APPENDIX REFERRED TO IN REPLY TO PARTS (a) AND (b) OF UNSTARRED QUESTION NO. 5096 BY SHRI JUGAL KISHORE, SHRIMATI VANAROJA R. AND SHRI NATUBHAI GOMANBHAI PATEL TO BE ANSWERED IN LOK SABHA ON 05.04.2017 REGARDING CRIME IN TRAINS

(a) & (b): The number of cases of dacoity, robbery, theft of passengers' belongings and drugging reported in long distance trains over Indian Railways during the year 2016 is as under:-

Zonal Railway	Dacoity	Robbery	Theft of Passengers' Belongings	Drugging
Central	10	83	2354	40
Eastern	1	3	196	16
East Central	2	1	1094	20
East Coast	1	2	489	2
Northern	7	93	2746	19
North Central	2	42	802	10
North Eastern	5	39	398	23
Northeast Frontier	0	1	191	10
North Western	1	4	419	6
Southern	0	11	154	10
South Central	0	47	1521	10
South Eastern	0	1	362	8
South East Central	0	4	362	7
South Western	1	8	149	2
Western	2	24	937	9
West Central	3	50	2760	27
